

Open Court

**CENTRAL ADMINISTRATIVE TRIBUNAL,  
ALLAHABAD BENCH, ALLAHABAD**

Allahabad, this the **29<sup>th</sup>** day of **May**, 2018

Present :

**Hon'ble Dr. Murtaza Ali, Member-J**  
**Hon'ble Mr. Gokul Chandra Pati, Member-A**

Original Application No.330/01535/2017

Arun Kumar, aged about 57 years, Son of Sri Shiv Shankar, Presently posted as Deputy Chief Mechanical Engineer (ERP) in Diesel Locomotive Works (DLW) Varanasi.

.....Applicant.

By Advocate -Shri A. Srivastava

**V E R S U S**

1. Union of India through Joint Director Establishment-II, Railway Board, Rail Bhawan, New Delhi.
2. The General Manager, Diesel Locomotive Works (DLW) Varanasi.
3. The Chief Personal Officer, Diesel Locomotive Works (DLW) Varanasi.

..... **Respondents**

By Advocate : Shri L.M. Singh

**O R D E R**

**By Hon'ble Dr. Murtaza Ali, Member-J :**

Learned counsel for the applicant submitted that in para 05 of affidavit filed by the respondents on 18.04.2018, it has been stated that even after re-casting

the seniority list, the promotion/posting of applicant is not going to be affected pursuant to the impugned order dated 06.12.2017. It has been submitted on behalf of the applicant that in view of the above statement made by the respondents in their affidavit, the OA has become infructuous and he does not wish to press this OA.

2. Accordingly, the OA is dismissed as it has become infructuous. No costs.

Member-A

Member-J

RKM/